

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-JudI./Part-I/573

Dated Shillong, the 16th April, 2026

It is hereby notified for the information of all concerned that:-

<u>On 17th April, 2026,</u>	
Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh	In addition to Their Lordships' list and determination, shall also take up urgent matters, if any, from the list and determination of DIVISION BENCH-II and DIVISION BENCH-III.
Hon'ble Mr. Justice H.S. Thangkhiew	In addition to His Lordship's list and determination, shall also take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice B. Bhattacharjee.
<u>On 18th April, 2026,</u>	
Urgent matters, if any, of all Division Benches, as well as of the Single Benches of Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee, may be intimated to the Joint Registrar (Listing). Such matters shall be listed only with the prior approval of Hon'ble the Chief Justice.	

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 16th April, 2026

Memo NO.HCM.III/166/2019-JudI./Part-I/573 A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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16/4/26